

<b>FORM G</b>	
<b>INVITATION FOR EXPRESSION OF INTEREST FOR</b>	
<b>M/s ADITUS MART PRIVATE LIMITED</b>	
<b>(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India</b>	
<b>(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)</b>	
<b>RELEVANT PARTICULARS</b>	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s ADITUS MART PRIVATE LIMITED U51909MH2019PTC320916 PAN :AARCA9082E
2. Address of the registered office	Shop No. 6, Jaswanti Residency, Rehab Bldg No.1, Subhash Road, Kandivali (W) B/H Bhurabhai Hall, Kandivali West, Mumbai, Kandivali West, Maharashtra, India, 400067
3. URL of website	<a href="http://www.aditusmart.com">www.aditusmart.com</a>
4. Details of place where majority of fixed assets are located	Company has no fixed assets
5. Installed capacity of main products/ services	Company is not operational.
6. Quantity and value of main products/ services sold in last financial year	This information shall be made available by RP, on request through mail: <a href="mailto:cirp.aditusmpl@gmail.com">cirp.aditusmpl@gmail.com</a> .
7. Number of employees/ workmen	Nil (Company is not operational)
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	This information shall be made available by RP, on request through mail: <a href="mailto:cirp.aditusmpl@gmail.com">cirp.aditusmpl@gmail.com</a>
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	This information shall be made available by RP, on request through mail: <a href="mailto:cirp.aditusmpl@gmail.com">cirp.aditusmpl@gmail.com</a>
10. Last date for receipt of expression of interest	07/12/2024
11. Date of issue of provisional list of prospective resolution applicants	17/12/2024
12. Last date for submission of objections to provisional list	21/12/2024
13. Date of issue of final list of prospective resolution applicants	31/12/2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	21/12/2024
15. Last date for submission of resolution plans	21/01/2025
16. Process email id to submit EOI	<a href="mailto:cirp.aditusmpl@gmail.com">cirp.aditusmpl@gmail.com</a>
<b>SD/-</b> <b>Manoj Kumar Mishra</b> Resolution Professional Aditus Mart Private Limited IP Regn. No. IBB/IPA-001/IP-P01152/2018-2019/11902 Address : 13-14, 2nd Floor, Dholakwala Building, Fort, Mumbai 400 001 <b>Date-07-Nov-2024</b> <b>Place-Mumbai</b>	